

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)  
LOK SABHA**

**UNSTARRED QUESTION NO. †1770**

**TO BE ANSWERED ON 20.12.2018**

**Government Jobs to Medal Winners**

**†1770. SHRI PANKAJ CHAUDHARY :**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :**

**(a) whether the Government has any policy to provide Government jobs to the Indian players winning Medals at national/international level;**

**(b) if so, the details thereof;**

**(c) the number of medal winning players at the national/international level, who have not get any Government job yet;**

**(d) whether the Government proposes to provide jobs to the players winning medals at the national/international level and**

**(e) if so, details thereof ?**

**ANSWER  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
[COL. RAJYAVARDHAN RATHORE (RETD.)]**

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**(a) & (b): Ministry of Youth Affairs and Sports does not provide jobs to sportspersons. However, recruitment of meritorious sportspersons against vacancies reserved for sports quota is done in Central Government offices in terms of extant instructions of the Ministry of**

**Personnel, Public Grievances and Pensions (Department of Personnel & Training).**

**In terms of existing instructions of the Government, upto 5% of direct recruit vacancies in Group 'C' and erstwhile Group 'D' are reserved for meritorious sportspersons in Central Government offices.**

**Further, Sports Authority of India (SAI), an autonomous organization under the Ministry of Youth Affairs and Sports, has reserved 5% (30posts) for Olympians and 1% (6 posts) for Paralympians in the entry grade (Assistant Coach, Grade Pay Rs. 4200/-). Also, 10 posts in the grade of Coach (Grade Pay Rs. 5400/-) are reserved for sportspersons who have won medals in Olympics / Paralympics.**

**(c): The Ministry of Youth Affairs & Sports does not maintain job related data of sportspersons.**

**(d): There is no such proposal under consideration of the Government.**

**(e): In view of part (d) above, question does not arise.**

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